

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 145 of 2017 (SZ)**

**Applicant(s)**

M. Raju,  
Vedakperumbakkam,  
Chennai

Vs.

**Respondent(s)**

The Member Secretary,  
Tamil Nadu State Pollution Control  
Board, Guindy,  
Chennai and 5 others.

**Legal Practitioners for Applicant(s)**

M/s. Adithya Reddy,  
Swarnam J Rajagopalan,  
S. Manikandan

**Legal practitioners for respondent(s)**

Mrs. H.Yasmeen Ali for R1 and R3  
M/s. Surya Prakash for R2 and R4

Note of the Registry	Orders of the Registrar
Order No. 4	<p style="text-align: center;">Date: 16.08.17</p> <p style="text-align: center;">Applicant counsel not present. R1, R3 side representing counsel present. Other respondents side no representation. MoA not filed for R2, R4 to R6. R2, R4 to R6 called absent. For reply of R1, R3 call on 11.09.2017</p> <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>